

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 103/(MAH)/2013
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: M/s. General Atlantic Singapore Fund Pvt. Ltd.
V/s.
M/s. Fourcee Infrastructure Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Malhar Zataria	Advocate	
	i/b AZB & Partners		

ORDER

T.C.P. No. 103/397-398/CLB/MB/MAH/2013

None present.

List this matter for hearing on 27.03.2017

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-
V. NALLASENAPATHY
Member (Technical).